## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

**APPLICATION NUMBER PETITION NUMBER** : TCP/174/2016 NAME OF THE PETITIONER(S) : Marg Ltd + 1 NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 7 **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM

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## **ORDER**

Counsel representing both the parties are present. At the request of both the parties, the matter is posted for submitting final arguments alongwith CP 7/2016. Put up on <u>16.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)